

RBI/2016-17/123 DCM (Plg) No.1251/10.27.00/2016-17

November 10, 2016

The Chairman / Managing Director/ Chief Executive Officer, Public Sector Banks/ Private Sector Banks / Foreign Banks/ Regional Rural Banks / Urban Cooperative Banks/ State Cooperative Banks

Dear Sir

## Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes –Limit for Withdrawal of Cash

Please refer to our circular DCM (Plg) No.1226/10.27.00/2016-17 November 08, 2016.

2. In terms of para 3.c (iv) of the said circular, cash withdrawal from a bank account over the counter shall be restricted to ₹ 10,000/- per day subject to an overall limit of ₹ 20,000/- a week from the date of the notification until the end of business hours on 24<sup>th</sup> November, 2016, after which these limits shall be reviewed. It is clarified that the above limits are not applicable to cash withdrawal from a bank account by

- i) one bank from another bank,
- ii) Post Office,
- iii) Money changers operating at International airports and
- iv) operators of White Label ATMs.

3. The branches maintaining Currency Chests are advised to accommodate the requests from other branches in their vicinity – linked or otherwise – for supply of cash.

4. Deposits of Specified bank Notes into all types of deposit/loan accounts is allowed subject to CTR/STR reporting.

Yours faithfully

(P Vijaya Kumar) Chief General Manager

मुद्रा प्रबंध विभाग, केन्द्रीय कार्यालय, चौथी मंज़िल, अमर बिल्डिंग, सर पी. एम. मार्ग, पोस्ट बॉक्स स.1379, मुंबई -400 001(भारत) फोन:-+91 22 22603000, 2260 4000; फ़ैक्स :- +91 22 2266 2442; ई-मेल :- <u>cgmincdcm@rbi.org.in</u>

हिन्दी आसान है, इसका प्रयोग बढ़ाइए